

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 1810/2023

(Arising out of impugned final judgment and order dated 12-05-2022 in CRA No. 325/2008 12-05-2022 in CRA No. 642/2008 passed by the High Court At Calcutta)

NIRANJAN DAS @ NIRU DAS @ MAHANTO

Petitioner(s)

VERSUS

THE STATE OF WEST BENGAL

Respondent(s)

( IA No.89399/2023-CONDONATION OF DELAY IN FILING and IA No.89400/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS )

Date : 16-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDALFor Petitioner(s) Mr. Rameshwar Prasad Goyal, AOR  
Mr. Ranjan Mukherjee, Adv.  
Mr. Anindo Mukherjee, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice, returnable on 29.08.2023. In addition, liberty to serve the learned Standing Counsel for the State.

Call for the Trial Court Record. Soft copies of the record be forwarded to the learned counsel appearing for the parties.

(INDU MARWAH)  
COURT MASTER (SH)(AVGV RAMU)  
COURT MASTER (NSH)